

Raipur : Several Major Decisions taken by Chief Minister Mr. Bhupesh Baghel in larger interest of electricity consumers : Chhattisgarh Government cancels demand charges of non-domestic and industrial electricity consumers

No surcharge applicable on LT consumers till May 31

Big relief for industrial and business sectors of the state

Raipur, 7 M

Under the leadership of Chief Minister Mr. Bhupesh Baghel, Chhattisgarh Government has taken several major decisions in larger in LT, non-domestic (commercial), agro-based industries and other industrial consumers of the state.

Various industrial organizations and establishments including non-domestic consumers have been demanding relaxation from gove during the lockdown implemented by Government of India for prevention of COVID-19 infection. After deliberating upon their d Chief Minister Mr. Bhupesh Baghel has taken many decisions in their favour.

As per the decisions taken by State Government, collection of demand charges on bills of April, May and June 2020 for non-c (commercial), agro-based industries along with other industrial electricity connections in the state have been postponed. A moratorium period, the aforementioned charges will be collected in equal monthly installments with electricity bills of upcoming six In this duration, delayed payment surcharge applicable on bills of April, May and June 2020 will be only 1 percent instead of 1.5%.

For prevention of corona virus infection, all the cash electricity bill payment centers in the state have been closed. In the same se all the LT consumers have been provided with the facility to pay the electricity bills (which were to be paid between 23 March and 2020) till May 31, without any surcharge. Chhattisgarh State Electricity Regulatory Commission has also agreed to the decision.

Delayed Payment Surcharge on electricity bills payable between 23 March and 30 June has also been reduced by 50% (from 1.5% to 0.75%) by CSPDCL. Chhattisgarh State Electricity Regulatory Commission has also agreed with this decision. These decisions of State Governm brought big relief to the industrial and business sectors of the state, which were struggling due to this pandemic situation.

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